GOVERNMENT OF INDIA MINISTRY OF RAILWAYS

LOK SABHA UNSTARRED QUESTION NO. 1502 TO BE ANSWERED ON 10.02.2021

UNUTILIZED RAILWAY LAND

†1502. SHRIMATI GEETA KORA: SHRI JUGAL KISHORE SHARMA:

Will the Minister of RAILWAYS be pleased to state:

- (a) whether the Government has launched a scheme/initiated tender process for the commercial development of unutilized land at railway stations and if so, the details thereof;
- (b) the names of the railway stations in Jammu and Jharkhand where unutilized land has been taken for commercial development along with the details thereof; and
- (c) the details of the private sector companies with which contracts have been signed for commercial development of the unutilized land of the Railways State-wise as on date?

ANSWER

MINISTER OF RAILWAYS, COMMERCE & INDUSTRY AND CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION

(SHRI PIYUSH GOYAL)

(a) to (c): A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (c) OF UNSTARRED QUESTION NO. 1502 BY SHRIMATI GEETA KORA AND SHRI JUGAL KISHORE SHARMA TO BE ANSWERED IN LOK SABHA ON 10.02.2021 REGARDING UNUTILIZED RAILWAY LAND

- (a): Yes, Sir. Indian Railways has planned station redevelopment by leveraging real estate potential of sparable land and air space in and around the stations. For this, Railway conducts techno-economic feasibility studies of stations across the country. Based on the outcome of these feasibility studies, stations are taken up for redevelopment in phases.
- (b): Jammu Tawi Railway station in the Union Territory of Jammu & Kashmir and Bokaro Steel City, Ranchi and Hatia stations in the State of Jharkhand have been taken up for techno-economic feasibility studies.
- (c): State-wise details of the private sector companies with whom Lease Agreements have been signed for commercial development of Railway land are as under:-

S. No.	State	Numbers
1.	Maharashtra	1
2.	Tamil Nadu	1
3.	Uttar Pradesh	3
4.	Delhi	1
5.	Punjab	1
